

Filing No. ABA/8638/2020

Barul Ansari @ Ibrarul Ansari Vs The State of Jharkhand

Advocate's Name- Md. Yasir Arafat

Defects:-

5. (a) C.C. of Imp. Order with required A. fee may be filed.  
(e) Vak in not original copy with requisite, stamp fees and welfare stamp.
9. (i) Husband name of the O.P. No. 2 stated at page-1 may be verified/corrected with F.I.R.  
(ii) G.R. is missing at para-1 and prayer.  
(iii) Particulars statement of the anex-1 stated at Index and sub-para-5 may be verified corrected.  
(iv) C.C. of F.I.R. with required A. fees may be filed.  
(v) Undertaking page may be arranged in proper place (Before index page).